

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-109

CA (CAA)-27/230- 232/ND/2020
COMP.APPL /49/2020

IN THE MATTER OF:

Focus Buildwell Pvt Ltd and MSG Finance India Pvt Ltd

....Applicant

SECTION

U/s 230-232 IBC code 2016

Order delivered on 29.06.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashish Midha, Mr. Puran Midha
For the Respondent : Tania Sharma for RD and OL

ORDER

On the request of Ld. Counsel for the petitioner, adjourn the matter to 08.07.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)